

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:1441  
ANSWERED ON:28.11.2000  
BOKARO STEEL PLANT  
RAVINDRA KUMAR PANDEY

**Will the Minister of STEEL be pleased to state:**

- (a) the total land acquired under the jurisdiction of Bokaro Steel Plant;
- (b) the total land on which the right of ownership is with the Bokaro Steel Plant for steel plant and other purposes;
- (c) whether Bokaro Steel Plant has allocated land to schools and other social institutions;
- (d) if so, the details thereof;
- (e) whether residences built by Bokaro Steel Plant have been allotted by it and some of its residences have been illegally occupied; and
- (f) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR STEEL (SHRI BRAJA KISHORE TRIPATHY)

(a) & (b): For the setting up of Bokaro Steel Plant (BSL) 26, 908.565 acres of land was acquired and 4378.675 acres was transferred by Govt. of Bihar. However, the area of land under ownership/utilisation of Bokaro Steel Plant is 28,216.375 acres.

(c) & (d): Yes, Sir. Bokaro Steel Plant has allotted land to Educational Institutions and other Social, Cultural and Religious Organisations as indicated below :-

i) Educational Organisations : 200.18 Acres  
ii) Social Organisations : 1.70 Acres  
iii) Professional Organisations : 1.92 Acres  
iv) Religious Organisations : 18.25 Acres

Total : 222.05 Acres

(e) & (f): BSL has about 37,350 quarters available and most of them are allotted. However, 518 and 105 quarters under illegal occupation of ex-employees/their dependants and outsiders respectively.